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12/12/36

The Orissa Gazette

EXTRAORDINARY

PUBLISHED BY AUTHORITY.

CUTTACK, SATURDAY, DECEMBER 12, 1936.

HOME DEPARTMENT.

The 12th December 1936.

No. 8078-P.—The Proclamation of the Accession to the Throne of His Most Gracious Majesty King George VI will be read at 9 A.M. on Monday, the 14th December 1936 on the Killa Maidan, Cuttack. A Guard of Honour will be furnished by the Armed Police.

Secretaries to Government and Heads of Departments will be seated on the left of the dais. Other officers and members of the public will be seated in blocks to the right and left. Ladies will be seated in a separate block.

The Hon'ble the Chief Justice and the Hon'ble Mr. Justice James will be escorted to their seats on the right of the dais by the Chief Secretary at 8-55 A.M.

His Excellency the Governor will alight from his car and will proceed to the dais escorted by the personal staff. All present will stand when His Excellency arrives, and the Guard of Honour will salute. His Excellency will then take his seat.

The Chief Secretary will then mount the dais when all will rise. The Chief Secretary will bow to His Excellency and will then read the Proclamation.

When the Proclamation has been read, the Chief Secretary will bow to His Excellency and the Union Jack will be unfurled at the mast head. As the Union Jack is unfurled the Guard of Honour will present arms, and the guns will fire a salute.

His Excellency the Governor will leave the dais, escorted by the personal staff.

The Hon'ble the Chief Justice and Mr. Justice James will then be escorted from their seats by the Chief Secretary.

Full dress with trousers (cold weather uniform) will be worn by civil officers entitled to wear uniform, and Review Order by Military Officers; gentlemen not entitled to wear uniform will wear morning dress.

All attending the Proclamation should be present by 8-45 A.M.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.



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CUTTACK, SATURDAY, DECEMBER 12, 1936.

HOME DEPARTMENT.

NOTIFICATION.

The 12th December 1936.

No. 8079-P.—The Instrument of Abdication of His Majesty King Edward the VIII, King of Great Britain, Ireland and the British Dominions beyond the Seas, Emperor of India, is published for general information:—

I, Edward the VIII, of Great Britain, Ireland and the British Dominions beyond the Seas, King, Emperor of India, do hereby declare my irrevocable determination to renounce the Throne for myself and for my descendants and my desire that effect should be given to this Instrument of Abdication immediately in token whereof I have hereunto set my hand this tenth day of December Nineteen Hundred and Thirty-six in the presence of the witnesses whose signatures are subscribed

Signed at Fort Belvedere
in the presence of Albert,
Henry, George. }

EDWARD R. I.

P. T. MANSFIELD,

Chief Secretary to Government.



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CUTTACK, SATURDAY, DECEMBER 12, 1936.

HOME DEPARTMENT.

NOTIFICATION.

The 12th December 1936.

No. 8080-P.—The following message is published for general information:—

Message from His Majesty Edward VIII of Great Britain, Ireland and the British Dominions beyond the Seas, King, Emperor of India, Fort Belvedere, Sunningdale, Berkshire.

After long and anxious consideration I have determined to renounce the Throne to which I succeeded on the death of my father and I am now communicating this my final and irrevocable decision. Realising as I do the gravity of this step I can only hope that I shall have the understanding of my peoples in the decision I have taken and the reasons which have led me to take it. I will not enter now into my private feelings but I would beg that it should be remembered that the burden which constantly rests upon the shoulders of a Sovereign is so heavy that it can only be borne in circumstances different from those in which I now find myself. I conceive that I am not overlooking the duty that rests on me to place in the forefront the public interest when I declare that I am conscious that I can no longer discharge this heavy task with efficiency or with satisfaction to myself. I have accordingly this morning executed an Instrument of Abdication in the terms following. I, Edward VIII, of Great Britain, Ireland and the British Dominions beyond the Seas, King, Emperor of India, do hereby declare my irrevocable determination to renounce the Throne for myself and for my descendants and my desire that effect should be given to this Instrument of Abdication immediately in token whereof I have hereunto set my hand this 10th day of December 1936 in the presence of the witnesses whose signatures are subscribed. (Signed) *EDWARD R. I.*

My execution of this Instrument has been witnessed by my three brothers, Their Royal Highnesses the Duke of York, the Duke of Gloucester and the Duke of Kent.

I deeply appreciate the spirit which has actuated the appeals which have been made to me to take a different decision and I have before reaching my final determination most fully pondered over them. But my mind is made up. Moreover further delay cannot but be most injurious to the people whom I have tried to serve as Prince of Wales and as King and whose future happiness and prosperity are the constant wish of my heart. I take my leave of them in the confident hope that the course which I have thought it right to follow is that which is best for the stability of the Throne and Empire and the happiness of my peoples. I am deeply sensible of the consideration which they have always extended to me both before and after my Accession to the Throne and which I know they will extend in full measure to my successor. I am most anxious that there should be no delay of any kind in giving effect to the Instrument which I have executed and that all necessary steps should be taken immediately to secure that my lawful successor, my brother, His Royal Highness the Duke of York should ascend the Throne.

EDWARD R. I.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.



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CUTTACK, SATURDAY, DECEMBER 12, 1936.

HOME DEPARTMENT.

NOTIFICATION.

The 12th December 1936.

No. 8083-P.—The following notification by the Government of India is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HOME DEPARTMENT.

New Delhi, 11th December 1936.

No. F69/8/36/Public.—The Proclamation of the accession to the Throne of His Most Gracious Majesty King George the Sixth, King of Great Britain, Ireland and the British Dominions beyond the Seas, Defender of the Faith, Emperor of India, will be read by the Secretary to the Government of India in the Home Department at the Viceroy's House, New Delhi, at 9 A.M. on Monday, the 14th December 1936. Civil and Military Officers of Government, Consular Officers and other Representatives of foreign Governments and the public are invited to attend. Full Dress with trousers will be worn by Civil Officers entitled to wear uniform and Review Order by Military Officers. Gentlemen not entitled to wear uniform will wear Morning Dress.

The Proclamation will be read at approximately the same time at the Capital City of each Local Government and Administration at Calcutta, Madras and Bombay by the Sheriff and in other cases by the Chief Secretary or other Secretary to the Local Government or Administration.

By order of the Governor General in Council,

R. M. MAXWELL,

Secretary to the Government of India.